GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

RAJYA SABHA UNSTARRED QUESTION NO-679

ANSWERED ON- 05/12/2025

RESERVATION FOR OBCS IN STATE AGRICULTURE UNIVERSITIES

679. SMT. RAJATHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has received a legal opinion from the Department of Legal Affairs regarding the implementation of OBC reservation in All India Quota seats in State Agricultural Universities;
- (b) if so, the details thereof; and
- (c) whether Government proposes to implement OBC reservation in All India Quota seats of State Agricultural Universities?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI BHAGIRATH CHOUDHARY)

- (a) & (b): Yes Sir. The opinion of the Solicitor General of India was that the issue of providing reservation to OBC (Non-Creamy Layer) and EWS category is a policy decision, which is to be finally settled by the Government and can not be a subject of legal opinion. The prerogative to introduce reservation in All India Quota (AIQ) seats vests with the Union Government. Ideally, an appropriate direction / notification may be issued by the concerned Authority providing for reservations in the manner the Government deems appropriate to the extent of the AIQ seats.
- (c): The Central Government has implemented 27% OBC (Non-Creamy Layer) reservation for the ICAR All India Quota seats, in all 74 Agricultural Universities (63 State Agricultural Universities, 04 ICAR Deemed-to-be Universities, 03 Central Agricultural Universities and 04 Central Universities with Faculty of Agriculture) from the Academic session 2024-25. The implementation was notified vide OM No.: Agril. Edn.12(30)/2023-A&P(e-251195) dated:2nd November 2023 (Annexure).

[Part (c) of Rajya Sabha USQ No. 679 dated 05/12/2025]



Indian Council of Agricultural Research Agricultural Education Division Krishi Anusandhan Bhawan-II, Pusa, New Delhi- 110012

File No: Agril.Edu.12(30)/2023-A&P (e251195)

Dated: 2nd November, 2023

OFFICE MEMORANDUM

It has been decided by the Competent Authority to implement 27% Other Backward Class (OBC) reservation (Non-Creamy Layer) as per Central OBC List and 10% Economically Weaker Section (EWS) reservation as per Central Government norms in admission to 20% UG and 30% PG/Ph.D All India Quota seats contributed by the State Agricultural Universities (SAUs) under ICAR AU System. This reservation will take effect from the next Academic Session i.e. 2024-25.

Consequently, the overall reservation in 20% UG and 30% PG/Ph.D. All India Quota seats would be as follows:-

S.C.- 15%, S.T.- 7.5%, O.B.C.- (Non-Creamy Layer) as per the Central OBC list- 27%, EWS-as per Central Government norms- 10%, PwD- 5% horizontal reservation for PwD candidates and 2% for Under Privileged States/UTs (UPS) category.

(Kumar Rajesh) Director (Agril.Edn.)

To

- 1. Controller of Exam, Agricultural Education Division, lCAR- KAB-II, Pusa with a request to incorporate in the examination Brochure/ Information Bulletin for the next Academic Session i.e. 2024-25.
- 2. Director, DARE for information.

Note:- Persons/Organizations requiring this OM may download from ICAR Website/Education Portal.
